

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 2

15/02/2019

O.A./260/700/2012

GURUKRUSHNA DASH
-V/S-
D/O POST

ITEM NO:17

FOR APPLICANTS(S) Adv. : MR.N.R.ROUTRAY

FOR RESPONDENTS(S) Adv.: MR.L.JENA

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for both the sides. Learned counsel for the applicant submitted that during pendency of this O.A., the applicant has been removed from service. Therefore, he may be permitted to withdraw this O.A. with the liberty being granted to file a fresh O.A. In view of this, the O.A. is disposed of as withdrawn. The applicant is granted liberty to file proper application before the appropriate forum if permissible under the law.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>b</p>